

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 246 of 2020

IN THE MATTER OF:

Saurav Vashist **...Appellant**

Vs

Metallica Industries Ltd & Ors. **....Respondents**

Present:

For Appellant: Present but did not sign appearance.

For Respondents: Present but did not sign appearance

ORDER

10.02.2020 List the appeal 'for Admission (After Notice)' on **26th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)